

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 136

IA(I.B.C)/1541 (CH)2024

In

CP (IB) No. 171 /Chd/Pb/2022

(Admitted)

(Other IA's on 31.07.2024)

IN THE MATTER OF:

Tricon Dry Chemicals LLC

... Petitioner-Operational Creditor

Versus

Supreme Polytubes Limited

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016
R 11 NCLT 2016

Order delivered on 22.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.07.2024.

Sd/-

Court Officer

Mamta

22.07.2024.